

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 112  
CP(IB)/246(AHM)2020

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Ambrish Shah Sole Proprietor of ALS South West Steel  
V/s  
Superdrawn Wire Industries Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..28/06/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENTS:**

For the Applicant :  
For the IRP/RP :  
For the Respondent :Mr. Mohit Gupta, Advocate

**ORDER**

Learned counsel, Mr. Urjit Dave appeared on behalf of the Financial Creditor and undertakes to file vakalatnama. It is to be filed within two weeks.

The matter stands adjourned to 16.08.2021.

  
(CHOCKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)